

THE DEPUTY CHAIRMAN: Let me get the Report laid. Order, Order, order. Let the Report be laid. Order, please, in the House.

REPORT OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON TRANSPORT AND TOURISM

श्री प्रमोद महाजन (महाराष्ट्र) : मैं निजी एयर टैक्सी प्रचालन और उससे संबंधित मामलों के संबंधी में विभाग-संबंधित परिवहन और पर्यटन संबंधी संसदीय स्थायी समिति का दूसरा प्रतिवेदन (अंग्रेजी तथा हिन्दी में) प्रस्तुत करता हूँ।

श्री ब्रह्मदेव आनन्द पासवान (बिहार) : महोदया, मैं एक गंभीर विषय की ओर आपका ध्यान आकर्षित करना चाहता हूँ। राज्यसभा की 13 अगस्त, 1993 की कार्यवाही का जो संक्षिप्त विवरण छपा है उसके पेज 19346 पर छपा है कि "श्री ब्रह्मदेव पासवान ने राष्ट्रपति भवन के अशोक होटल में सम्राट अशोक की कांस्य प्रतिमा लगाने के संबंध में एक मामला उठाया".... (व्यवधान)

THE DEPUTY CHAIRMAN: Yes, I will ask the secretariat.

ठीक है, अगर गलती से कहीं छप गया है तो बता दीजिए कि अशोक होटल नहीं था अशोक होटल था.... (व्यवधान) राष्ट्रपति भवन में तो अशोक होटल नहीं है.... (व्यवधान) गलती हो गई होगी। कलम है, फिसल गई होगी। बोलिए जयंती जी.... (व्यवधान) ईसान से गलती होती है, हो गई होगी गलती.... (व्यवधान)

RE. ...CONCERN OVER LIKELY WINDING UP OF THE JAIN COMMISSION OF INQUIRY

SHRIMATI JAYANTHI NATARAJAN (Tamil Nadu): Madam, I would like to draw the attention of the House and of the Government, through you, to an extremely disturbing development that has taken place. It is with a sense of great shame and great regret that I am getting up to draw the attention of his House to this incident.

On Friday, the 20th, we will be observing the 49th birth anniversary of our late, revered leader, Shri Rajiv Gandhi. All over the country millions of our countrymen who loved him and still deeply mourn his passing away, will pay solemn tributes to his memory.

But in grim contrast, in grim irony, Delhi the Jain Commission of Inquiry will be winding up the inquiry because of non-cooperation, according to the Judge.

SHRI SATYA PRAKASH MALAVIYA (Uttar Pradesh): Non-cooperation by whom?

SHRI MENTAY PADMANABHAM (Andhra Pradesh): By the Government. ... (Interruptions)

SHRIMATI JAYANTHI NATARAJAN: That is what I am saying, Mr. Padmanabham. Will you please listen to me? That is exactly what I am saying.

THE DEPUTY CHAIRMAN: She is saying that. Let her say that. What is there? If she wants to say that there is non-cooperation, yet her say that.

SHRI V. GOPALSAMY (Tamil Nadu): She is misleading the House ... (Interruptions) This is wasting people's money... (Interruptions)

THE DEPUTY CHAIRMAN: Order, please... (Interruptions)

SHRI MENTAY PADMANABHAM: What is funny about it? (Interruptions) She said...

THE DEPUTY CHAIRMAN: Let her say that. You don't have to repeat it.

SHRI MENTAY PADMANABHAM: It is not fair.

SHRIMATI JAYANTHI NATARAJAN: I have not even started my speech. You are not even letting me to speak.